

- 2
- READ :-** 1) This office order No.GOS/3447/2021, dated 07-05-2021 regarding grant of Summer Vacation-2021 to Judicial officers in Pune District.
- 2) Application of Shri. M. R. Purwar, District Judge-5 & Additional Sessions Judge, Pune dated. 17-05-2021 regarding Cancellation of 1 week vacation from 17-05-2021 to 23-05-2021, and grant for 1 week vacation from 24-05-2021 to 30-05-2021.

### **ORDER**

The Principal District & Sessions Judge, Pune is pleased to modify this office order mentioned above, so far as its relates to Shri. M. R. Purwar, District Judge-5 & Additional Sessions Judge, Pune as under ;-

Summer Vacation for the period from 17-05-21 BOH to 23-05-21 AOH was previously sanctioned to Shri. M. R. Purwar, District Judge-5 & Additional Sessions Judge, Pune as per order referred above at Sr. No.1. He is allowed to cancel his one week summer vacation for the period from 17-05-21 BOH to 23-05-21 AOH. Summer Vacation for the period from 24-05-21 BOH to 30-05-21 AOH is sanctioned with permission to leave head quarter.

The charge Shri. M. R. Purwar, District Judge-5 & Additional Sessions Judge, Pune along with charge of Shri. S. S. Gosavi, District Judge-1 & Additional Sessions Judge, Pune from 24-05-21 BOH to 30-05-21 AOH is kept with Shri. G. G. Bhalchandra, District Judge-8 & Additional Sessions Judge, Pune.

Necessary note regarding modification of the order be made in the service book of concerned Judicial Officer.

Inform concerned accordingly.

No.GOS/3708/2021

District Court, Pune.

Date: 18.05.2021

19

Sd/-

Principal District Judge, Pune.

Forwarded with compliments to the concerned Judicial Officers & all the head of the branches in Pune District for information and necessary action.

By order,

District Court, Pune

Date: 18.05.2021

*Bhaskar*  
The Registrar,  
District Court, Pune

- READ :-** 1) This office order No.GOS/3447/2021, dated 07-05-2021 regarding grant of Summer Vacation-2021 to Judicial officers in Pune District.
- 2) Application of Smt. M.M.Deshpance, District Judge-11 & Additional Sessions Judge, Pune dated. 17-05-2021 regarding Cancellation of 2 weeks vacation from 24-05-2021 to 06-06-2021, and grant for 1 week vacation from 31-05-2021 to 06-06-2021.

**ORDER**

The Principal District & Sessions Judge, Pune is pleased to modify this office order mentioned above, so far as its relates to Smt. M.M.Deshpance, District Judge-11 & Additional Sessions Judge, Pune as under ;-

Summer Vacation for the period from 24-05-21 BOH to 06-06-21 AOH was previously sanctioned to Smt. M.M.Deshpance, District Judge-11 & Additional Sessions Judge, Pune as per order referred above at Sr. No.1. She is allowed to cancel her 2 weeks summer vacation for the period from 24-05-21 BOH to 06-06-21 AOH. Summer Vacation for the period of 1 week from 31-05-21 BOH to 06-06-21 AOH is sanctioned with permission to leave head quarter.

The charge Smt. M.M.Deshpance, District Judge-11 & Additional Sessions Judge, Pune from 31-05-21 BOH to 06-06-21 AOH is kept with Shri. P.R.Ashturkar, District Judge-18 & Additional Sessions Judge, Pune.

Necessary note regarding modification of the order be made in the service book of concerned Judicial Officer.

Inform concerned accordingly.

No.GOS/3709/2021

District Court, Pune.

Date: 18.05.2021

9/

Sd/-

Principal District Judge, Pune.

Forwarded with compliments to the concerned Judicial Officers & all the head of the branches in Pune District for information and necessary action.

By order,

District Court, Pune

Date: 18.05.2021

*Rawde*  
Registrar,  
District Court, Pune

- (2)
- READ :-** 1) This office order No.GOS/3447/2021, dated 07-05-2021 regarding grant of Summer Vacation-2021 to Judicial officers in Pune District.
- 2) Application of Shri. S. H. Gwalani, District Judge-12 & Additional Sessions Judge, Pune dated. 17-05-2021 regarding Cancellation of 1 week vacation from 17-05-2021 to 23-05-2021, and grant for 1 week from 24-05-2021 to 30-05-2021.

### **ORDER**

The Principal District & Sessions Judge, Pune is pleased to modify this office order mentioned above, so far as its relates to Shri. S. H. Gwalani, District Judge-12 & Additional Sessions Judge, Pune as under :-

Summer Vacation for the period from 17-05-21 BOH to 23-05-21 AOH was previously sanctioned to Shri. S. H. Gwalani, District Judge-12 & Additional Sessions Judge, Pune as per order referred above at Sr. No.1. He is allowed to cancel his one week summer vacation for the period from 17-05-21 BOH to 23-05-21 AOH. Summer Vacation for the period from 24-05-21 BOH to 30-05-21 AOH is sanctioned with permission to leave head quarter.

The charge from 24-05-21 BOH to 30-05-21 AOH is kept with Smt. M. M. Deshpande, District Judge-11 & Additional Sessions Judge, Pune alongwith charge of Smt. A. V. Rotte, District Judge-3 & Additional Sessions Judge, Pune.

Necessary note regarding modification of the order be made in the service book of concerned Judicial Officer.

Inform concerned accordingly.

No.GOS/37010/2021

District Court, Pune.

Date: 18.05.2021

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Sd/-

Principal District Judge, Pune.

Forwarded with compliments to the concerned Judicial Officers & all the head of the branches in Pune District for information and necessary action.

By order,

District Court, Pune

Date: 18.05.2021

*Deshpande*  
je Registrar,  
District Court, Pune

- READ :-** 1) This office order No.GOS/3447/2021, dated 07-05-2021 regarding grant of Summer Vacation-2021 to Judicial officers in Pune District.
- 2) Application of Shri. R. K. Khomane, Adhoc District Judge-8 & Assistant Sessions Judge, Pune dated. 12-05-2021 regarding Cancellation of 1 week vacation from 17-05-2021 to 23-05-2021, and grant for 1 week from 31-05-2021 to 06-06-2021.

**ORDER**

The Principal District & Sessions Judge, Pune is pleased to modify this office order mentioned above, so far as its relates to Shri. R. K. Khomane, Adhoc District Judge-8 & Assistant Sessions Judge, Pune as under ;-

Summer Vacation for the period from 17-05-21 BOH to 23-05-21 AOH was previously sanctioned to Shri. R. K. Khomane, Adhoc District Judge-8 & Assistant Sessions Judge, Pune as per order referred above at Sr. No.1. He is allowed to cancel his one week summer vacation for the period from 17-05-21 BOH to 23-05-21 AOH. Summer Vacation for the period from 31-05-21 BOH to 06-06-21 AOH is sanctioned with permission to leave head quarter.

The charge from 31-05-21 BOH to 06-06-21 AOH is kept with Shri. A.V. Kharkar, Adhoc District Judge-4 & Assistant Sessions Judge, Pune alongwith charge of Shri. T. T. Aglawe, Adhoc District Judge-6 & Assistant Sessions Judge, Pune.

Necessary note regarding modification of the order be made in the service book of concerned Judicial Officer.

Inform concerned accordingly.


No.GOS/3711/2021  
 District Court, Pune.  
 Date: 18.05.2021

Sd/-  
 Principal District Judge, Pune.

19/

Forwarded with compliments to the concerned Judicial Officers & all the head of the branches in Pune District for information and necessary action.

District Court, Pune  
 Date: 18.05.2021

By order,  
  
 J.C Registrar,  
 District Court, Pune

- READ :-** 1) This office order No.GOS/3447/2021, dated 07-05-2021 regarding grant of Summer Vacation-2021 to Judicial officers in Pune District.
- 2) Application of Shri. S. N. Patil, Additional Judge, Small Causes Court, Pune dated. 17-05-2021 regarding Cancellation of 2 weeks vacation from 24-05-2021 to 06-06-2021, and grant for 1 week from 31-05-2021 to 06-06-2021.

**ORDER**

The Principal District & Sessions Judge, Pune is pleased to modify this office order mentioned above, so far as its relates to Shri. S. N. Patil, Additional Judge, Small Causes Court, Pune as under :-

Summer Vacation for the period from 24-05-21 BOH to 06-06-21 AOH was previously sanctioned to Shri. S. N. Patil, Additional Judge, Small Causes Court, Pune as per order referred above at Sr. No.1. He is allowed to cancel his 2 weeks summer vacation for the period from 24-05-21 BOH to 06-06-21 AOH. Summer Vacation for 1 week for the period from 31-05-21 BOH to 06-06-21 AOH is sanctioned with permission to leave head quarter.

The charge from 31-05-21 BOH to 06-06-21 AOH is kept with Smt. H. R. Jadhav, 6<sup>th</sup> Addl. Judge, Small Causes Court, Pune.

Necessary note regarding modification of the order be made in the service book of concerned Judicial Officer.

Inform concerned accordingly.

No.GOS/3712/2021  
 District Court, Pune.  
 Date: 18 .05.2021

Sd/-  
 Principal District Judge, Pune.

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Forwarded with compliments to the concerned Judicial Officers & all the head of the branches in Pune District for information and necessary action.

By order,

District Court, Pune  
 Date: 18 .05.2021

*Blawade*  
 Registrar,  
 District Court, Pune

- (2)
- READ :-** 1) This office order No.GOS/3447/2021, dated 07-05-2021 regarding grant of Summer Vacation-2021 to Judicial officers in Pune District.
- 2) Application of Smt. K. M. Pingle, 20<sup>th</sup> Joint Civil Judge S. D. & Addl. C.J.M., Pune dated. 13-05-2021 regarding Cancellation of 2 weeks vacation from 10-05-2021 to 23-05-2021, and grant for 2 weeks vacation from 17-05-2021 to 30-05-2021.

### **ORDER**

The Principal District & Sessions Judge, Pune is pleased to modify this office order mentioned above, so far as its relates to Smt. K. M. Pingle, 20<sup>th</sup> Joint Civil Judge S. D. & Addl. C.J.M., Pune as under :-

Summer Vacation for the period from 10-05-21 BOH to 23-05-21 AOH was previously sanctioned to Smt. K. M. Pingle, 20<sup>th</sup> Joint Civil Judge S. D. & Addl. C.J.M., Pune as per order referred above at Sr. No.1. She is allowed to cancel her two weeks summer vacation for the period from 10-05-21 BOH to 23-05-21 AOH. Summer Vacation for the period from 17-05-21 BOH to 30-05-21 AOH is sanctioned with permission to leave head quarter.

The charge from 17-05-21 BOH to 23-06-21 AOH is kept with Shri. N.S. Puri, 14<sup>th</sup> Joint Civil Judge S. D. & Addl. C.J.M., Pune & from 24-05-21 BOH to 30-05-21 AOH is kept with Shri. P. D. Sawant, 22<sup>nd</sup> Joint Civil Judge S. D. & Addl. C.J.M., Pune.

Necessary note regarding modification of the order be made in the service book of concerned Judicial Officer.

Inform concerned accordingly.

No.GOS/3713/2021

District Court, Pune.

Date: 18.05.2021

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Sd/-

Principal District Judge, Pune.

Forwarded with compliments to the concerned Judicial Officers & all the head of the branches in Pune District for information and necessary action.

By order,

District Court, Pune

Date: 18.05.2021

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*[Signature]*  
Registrar,  
District Court, Pune

- READ :-** 1) This office order No.GOS/3447/2021, dated 07-05-2021 regarding grant of Summer Vacation-2021 to Judicial officers in Pune District.
- 2) Application of Shri. S.K.Mule, Civil Judge Junior Division, Bhore, Dist. Pune dated. 11-05-2021 regarding Cancellation of 2 weeks vacation from 17-05-2021 to 30-05-2021, and grant for 1 week from 24-05-2021 to 30-05-2021.

**ORDER**

The Principal District & Sessions Judge, Pune is pleased to modify this office order mentioned above, so far as its relates to Shri. S.K.Mule, Civil Judge Junior Division, Bhore, Dist. Pune as under :-

Summer Vacation for the period of 2 weeks from 17-05-21 BOH to 30-05-21 AOH was previously sanctioned to Shri. S.K.Mule, Civil Judge Junior Division, Bhore, Dist. Pune as per order referred above at Sr. No.1. He is allowed to cancel his 2 weeks summer vacation for the period from 17-05-21 BOH to 30-05-21 AOH. Summer Vacation for the period of 1 week from 24-05-21 BOH to 30-05-21 AOH is sanctioned with permission to leave head quarter.

The charge from 24-05-21 BOH to 30-05-21 AOH is kept with Smt. H. U. U. Patil, 2<sup>nd</sup> Jt. Civil Judge J.D. & J.M.F.C. Bhore, Pune.

Necessary note regarding modification of the order be made in the service book of concerned Judicial Officer.

Inform concerned accordingly.

No.GOS/3714/2021  
 District Court, Pune.  
 Date: 18.05.2021

19/

Sd/-  
 Principal District Judge, Pune.

Forwarded with compliments to the concerned Judicial Officers & all the head of the branches in Pune District for information and necessary action.

By order,

District Court, Pune  
 Date: 18.05.2021

*Blawale*  
 ic Registrar,  
 District Court, Pune

- 5
- READ :-** 1) This office order No.GOS/3447/2021, dated 07-05-2021 regarding grant of Summer Vacation-2021 to Judicial officers in Pune District.
- 2) Application of Smt. M. S. Sahasrabudhe, 2<sup>nd</sup> Additional Judge, Small Causes Court, Pune dated. 18-05-2021 regarding Cancellation of 2 weeks vacation from 24-05-2021 to 06-06-2021, and grant for 1 week from 31-05-2021 to 06-06-2021.

### **ORDER**

The Principal District & Sessions Judge, Pune is pleased to modify this office order mentioned above, so far as its relates to Smt. M. S. Sahasrabudhe, 2<sup>nd</sup> Additional Judge, Small Causes Court, Pune as under :-

Summer Vacation for the period from 24-05-21 BOH to 06-06-21 AOH was previously sanctioned to Smt. M. S. Sahasrabudhe, 2<sup>nd</sup> Additional Judge, Small Causes Court, Pune as per order referred above at Sr. No.1. She is allowed to cancel her 2 weeks summer vacation for the period from 24-05-21 BOH to 06-06-21 AOH. Summer Vacation for 1 week for the period from 31-05-21 BOH to 06-06-21 AOH is sanctioned with permission to leave head quarter.

The charge from 31-05-21 BOH to 06-06-21 AOH is kept with Shri. A. B. Jadhav, 7<sup>th</sup> Addl. Judge, Small Causes Court, Pune.

Necessary note regarding modification of the order be made in the service book of concerned Judicial Officer.

Inform concerned accordingly.

No.GOS/3769 / 2021

District Court, Pune.

Date: 20.05.2021

Sd/-

Principal District Judge, Pune.

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Forwarded with compliments to the concerned Judicial Officers & all the head of the branches in Pune District for information and necessary action.

By order,

District Court, Pune

Date: 20.05.2021

  
IC Registrar,  
District Court, Pune



- READ :-** 1) This office order No.GOS/3447/2021, dated 07-05-2021 regarding grant of Summer Vacation-2021 to Judicial officers in Pune District.
- 2) Application of Shri, J. N. Raje, District Judge-7 & Additional Sessions Judge, Pune dated. 21-05-2021 regarding Cancellation of 2 weeks vacation from 24-05-2021 to 06-06-2021, and grant for 1 week vacation from 31-05-2021 to 06-06-2021.

### **ORDER**

The Principal District & Sessions Judge, Pune is pleased to modify this office order mentioned above, so far as its relates to Shri, J. N. Raje, District Judge-7 & Additional Sessions Judge, Pune as under ;-

Summer Vacation for the period from 24-05-21 BOH to 06-06-21 AOH was previously sanctioned to Shri, J. N. Raje, District Judge-7 & Additional Sessions Judge, Pune as per order referred above at Sr. No.1. He is allowed to cancel his 2 weeks summer vacation for the period from 24-05-21 BOH to 06-06-21 AOH. Summer Vacation for the period of 1 week from 31-05-21 BOH to 06-06-21 AOH is sanctioned with permission to leave head quarter.

The charge Shri, J. N. Raje, District Judge-7 & Additional Sessions Judge, Pune from 31-05-21 BOH to 06-06-21 AOH is kept with Shri. G.G.Bhalchandra, District Judge-8 & Additional Sessions Judge, Pune.

Necessary note regarding modification of the order be made in the service book of concerned Judicial Officer.

Inform concerned accordingly.

No.GOS/3812/2021

District Court, Pune.

Date: 24.05.2021

Sd/-

Principal District Judge, Pune.

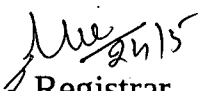
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Forwarded with compliments to the concerned Judicial Officers & all the head of the branches in Pune District for information and necessary action.

By order,

District Court, Pune

Date: 24.05.2021

  
Registrar,  
District Court, Pune

- READ :-** 1) This office order No.GOS/3447/2021, dated 07-05-2021 regarding grant of Summer Vacation-2021 to Judicial officers in Pune District.
- 2) Application of Shri. V. K. Yawalkar, District Judge-4 & Additional Sessions Judge, Pune dated. 21-05-2021 regarding Cancellation of 2 weeks vacation from 24-05-2021 to 06-06-2021, and grant for 1 week vacation from 31-05-2021 to 06-06-2021.

**ORDER**

The Principal District & Sessions Judge, Pune is pleased to modify this office order mentioned above, so far as its relates to Shri. V. K. Yawalkar, District Judge-4 & Additional Sessions Judge, Pune as under ;-

Summer Vacation for the period from 24-05-21 BOH to 06-06-21 AOH was previously sanctioned to Shri. V. K. Yawalkar, District Judge-4 & Additional Sessions Judge, Pune as per order referred above at Sr. No.1. he is allowed to cancel his 2 weeks summer vacation for the period from 24-05-21 BOH to 06-06-21 AOH. Summer Vacation for the period of 1 week from 31-05-21 BOH to 06-06-21 AOH is sanctioned with permission to leave head quarter.

The charge Shri. V. K. Yawalkar, District Judge-4 & Additional Sessions Judge, Pune from 31-05-21 BOH to 06-06-21 AOH is kept with Shri. P.R.Ashturkar, District Judge-18 & Additional Sessions Judge, Pune.

Necessary note regarding modification of the order be made in the service book of concerned Judicial Officer.

Inform concerned accordingly.


No.GOS/3813 / 2021  
District Court, Pune.  
Date: 24.05.2021

Sd/-  
Principal District Judge, Pune.

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Forwarded with compliments to the concerned Judicial Officers & all the head of the branches in Pune District for information and necessary action.

District Court, Pune  
Date: 24.05.2021

By order,  
  
Registrar,  
District Court, Pune

- READ :-** 1) This office order No.GOS/3447/2021, dated 07-05-2021 regarding grant of Summer Vacation-2021 to Judicial officers in Pune District.
- 2) Application of Shri. A. N. Sirsikar, District Judge-9 & Additional Sessions Judge, Pune dated. 21-05-2021 regarding Cancellation of 2 weeks vacation from 10-05-2021 to 16-05-2021 & 24-05-2021 to 30-05-2021, and grant for 1 week vacation from 10-05-2021 to 16-05-2021.

## ORDER

The Principal District & Sessions Judge, Pune is pleased to modify this office order mentioned above, so far as its relates to Shri. A. N. Sirsikar, District Judge-9 & Additional Sessions Judge, Pune as under ;-

Summer Vacation for the period from 10-05-2021 BOH to 16-05-2021 AOH & 24-05-2021 BOH to 30-05-2021 AOH was previously sanctioned to Shri. A. N. Sirsikar, District Judge-9 & Additional Sessions Judge, Pune as per order referred above at Sr. No.1. He is allowed to cancel his 2 weeks summer vacation for the period from 10-05-2021 BOH to 16-05-2021 AOH & 24-05-2021 BOH to 30-05-2021 AOH. Summer Vacation for the period of 1 week from 10-05-2021 BOH to 16-05-2021 AOH is sanctioned with permission to leave head quarter.

The charge Shri. A. N. Sirsikar, District Judge-9 & Additional Sessions Judge, Pune from 10-05-2021 BOH to 16-05-2021 AOH is kept with Shri. G.G.Bhalchandra, District Judge-8 & Additional Sessions Judge, Pune.

Necessary note regarding modification of the order be made in the service book of concerned Judicial Officer.

Inform concerned accordingly.

No.GOS/3814 / 2021

District Court, Pune.

Date: 24.05.2021

Sd/-

Principal District Judge, Pune.

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Forwarded with compliments to the concerned Judicial Officers & all the head of the branches in Pune District for information and necessary action.

District Court, Pune

Date: 24.05.2021

By order,

  
Registrar,

District Court, Pune